NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 17/2016 CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA

HON'BLE MEMBER (T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE **NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017**

NAME OF THE COMPANY: M/s. A K C M Insu Auxiliary

SECTION OF THE COMPANIES ACT: 100-104

S.NO. NAME DESIGNATION

REPRESENTATION SIGNATURE

Present: For Petitioner (s): None.

For Respondent (s): None.

<u>Order</u>

None for the petitioner. Request for adjournment is being made on behalf of the learned prosecutor appearing for the Roc. Adjourned to 7th September 2017.

> [S.K. MOHAPATRA] MEMBER [T]

(Shipra Mittal)

[INA MALHOTRA] MEMBER [J]